

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) Dr. K. S. Ravi Chandran, PES
&
S. Manjula Devi, ADY
for KSR & CO

For Petitioners

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S. Manjula Devi
B. Manjula Devi

2) B. Dhanraj

3) Sandeep Kumar

for Cibi Vishnu

Respondent

ORDER

Counsel for petitioners present. Counsel for R1 to R5 and R6 to R8 are present and prayed time for filing counters. Time extended at request with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)